

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 08.07.2020

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	Cr. B.A.287/2020	Dasharath Santosh Shinde @ Babu V/s. RCF P. Stn.	Hearing	Adv. Kanojia	
2	Cr.B.A. 722/2020	Farooq Shaikh Nabi Shiakh V/s. Dharavi P. Stn.		Adv. Jagasia	
3	Cr. B.A.930/2020	Shirish Dikshit & 5 Ors. V/s. EOW Unit II		Adv. A. A. Bhat	
4	Cr. B.A.934/2020	Rohan Parshuram Vatkar & 3 Ors. V/s. Dharavi P. Stn.		Adv. Samyak Gimekar	
5	ABA 659/2020	Ali Aijaz Qureshi and Ors. V/s. Nagpada P. Stn.		Adv. Khalid M.I. Ansari	
6	ABA 692/2020	Durgesh Jata Shankar Sharma V/s. Dharavi P. Stn.		Adv. Riyazuddin Choudhary	
7	ABA 730/2020	Ghanshyam Ramchand Mulani V/s. Mahim P. Stn.		Adv. Amol Patankar	
8	Cr. B.A. 1554/2020	Raza Misa Irani V/s. Dharavi P. Stn.	Reply	Adv. S. h. Tiwari.	
9	Cr.B.A. 1573/2020	Milind Hanumant Kamble V/s. Dharavi P. Stn.		Adv. Sharad Raut	

10	ABA 734/2020	Nilesh Bandu Mhatre V/s. State	Reply	Prashant Pandey	
11	ABA 728/2020	Ashish Prabhu Jadhav V/s. State		M/s. S. P. Associates.	

Sheristedar, C.R.No.56.